

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

IA NO. 26 OF 2017
IN
DFR NO.4181 OF 2016

Dated: 17th January, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Idea Cellular Ltd.

...Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s) : Ms. Shally Bhasin
Mr. Rajeev Kumar

ORDER

IA NO. 26 OF 2017
(Appl. for urgent listing)

We have heard learned counsel for the Applicant/Appellant.

Registry is directed to list the matter on **23.01.2017**, if it is in order.

Application is disposed of.

(I. J. Kapoor)
Technical Member

ts/sh

(Justice Ranjana P. Desai)
Chairperson